

**THE MINISTER OF AGRICULTURE (S. BUTA SINGH) :** (a) There are no Centrally sponsored institutions organisations undertaking research and development in aquaculture and fisheries under the Government of India as such.

(b) Question does not arise.

**Appointment of Safety Officers in Central Government Undertakings**

\*398. **SHRI DEVI GHOSAL :** Will the Minister of LABOUR be pleased to state :

(a) whether some factories in West Bengal have been asked to comply with the requirements of Section 40B of the Factory Act, 1948, and to appoint Safety Officers;

(b) if so, the names of such units;

(c) the names of Central Government Undertakings that have been asked to appoint Safety Officers and the action taken by those undertakings; and

(d) the reasons why some of the Central Undertakings have not appointed Safety

Officers so far and the steps taken/proposed against those units ?

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) :** (a) to (d) Under the provisions of Section 40B of the Factories Act 1948 the Government of West Bengal had issued two notifications, the first one on 23-10-1978 and the second one on 2-2-1980 listing in all 183 factories which are required to appoint safety officers. Available information indicate that the 183 factories have to appoint 308 safety officers under the statute and the position is that only 35 Factories have appointed safety officers and the total number of safety officers appointed in those factories is 97. No information is available on the names of the Factories.

In so far as Central Government Undertakings are concerned the Bureau of Public Enterprises have impresses on all the Undertakings the need for complying with the statutory provisions in this regard. Available information in so far as Central Undertakings located in West Bengal is given in the statement below.

**Statement**

*List of Central Undertakings in West Bengal who are required to appoint Safety Officers and the action taken by them*

S.No.	ame of the undertaking	Remarks
		3.
1.	Bengal Chemicals & Pharmaceuticals Ltd., Calcutta	One Safety Officer appointed
2.	Bengal Immunity Limited, Calcutta	The Security Officer has been entrusted with the additional responsibility of Safety Officer.
3.	Bharat Process & Mechanical Engineers Ltd., Calcutta	One of the Engineers is nominated as Safety Officer,
4.	Braithwaite & Roof Co. Ltd. Howrah.	Information is not available.
5.	Bridge & Roof Co. Ltd. Howrah.	Safety Officer has been appointed.
6.	Burn Standard Co. Ltd. Calcutta.	Information is not available.

1	2	3
7.	Central Inland Water Transport Corporation Ltd., Calcutta.	Information is not available.
8.	Coal India Limited, Calcutta.	Safety Officers have been appointed.
9.	Cycle Corps. of India Ltd. Calcutta	Safety Officer is not appointed as no recruitment is being done.
10.	Garden Reach Shipbuilders & Engineers Ltd., Calcutta	Safety Officers have been appointed.
11.	Hindustan Cables Ltd., Calcutta.	Safety Officers have been appointed.
12.	Hindustan Copper Limited, Calcutta	Safety Officer have been appointed.
13.	Jessop & Co. Ltd. Calcutta	Information is not available.
14.	Legan Jute Machinery Co. Ltd. Calcutta.	Information is not available.
15.	Mining & Allied Machinery Corpn. Ltd. Durgapur.	Information is not available.
16.	National Instruments Ltd., Calcutta	Senior Engineer is looking after the job of Safety Officer.
17.	National Jute Manufacture Corpn. Limited, Calcutta	Information is not available.
18.	Rehabilitation Industries Corpn. Limited, Calcutta	Information is not available.
19.	Smith Stanistreet Pharmaceuticals Limited, Calcutta	Information is not available.
20.	Balmer Lawrie and Co. Ltd. Calcutta	Information is not available.
21.	Biecco Lawrie Ltd. Calcutta	Information is not available.
22.	National Textile Corporation Calcutta	Qualified Engineers are designated as Safety Officers.
23.	Indian Iron & Steel Co. Ltd., Calcutta	Information is not available.

**[Translation]****World Bank Assistance to Uttar Pradesh for Integrated Soyabean Development Project**

\*399. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Uttar Pradesh Government has submitted any proposal to the Union Government for getting assistance from the World Bank for Integrated Soyabean Development Project ; and

(b) if so, the details of the proposal and the action being taken to get this proposal approved by the World Bank early?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) & (b) Yes, Sir. A proposal entitled "Integrated Development of Soyabean in Hill Districts of Uttar Pradesh" with an outlay of Rs. 4631.57 lakhs has been received from Uttar Pradesh Government, to be posed to IFAD for financial assistance. The proposal entails Rs. 84.15 lakhs in foreign exchange. Further